

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


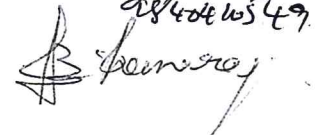
(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/130/ (IB)/2017
NAME OF THE PETITIONER(S) : N. NAGARAJAN
NAME OF THE RESPONDENT(S) : AUROMIRA BIOPOWER INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	SRINIVAS	Respondent	
2.	B.D. Jaganmoy	— in fact —	 28/08/2017

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that there are other matters pending before this Bench where the respondent is a party. The Registry is directed to place the matters together on one day for passing appropriate order.

Put up on 11.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)